

NEYVELI LIGNITE CORPORATION LIMITED

(A Govt. of India Enterprise)

P.O. NEYVELI-607 801, Cuddalore District, Tamil Nadu

(Regd. Office: 135 Periyar EVR High Road, Kilpauk, Chennai-600 010)

OFFICE OF THE GENERAL MANAGER / COMMERCIAL

Ph: 04142-253429 Fax: 04142-252646

Lr.No. NLC/ Comml./ Expected revenue /2013

Date:22.01.2014

To The Secretary, Central Electricity Regulatory Commission, 3rd & 4th floor, Chanderlok Building, 36, Janpath Marg, NEW DELHI - 110 001.

Sir.

Sub: Furnishing of details of expected revenue from Tariffs and charges in respect of NLC Thermal Power Stations – Reg.

Ref: CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010

Please find enclosed an Affidavit, containing the details of expected revenue from Tariffs and charges in respect of NLC Thermal Power Stations as on 30.09.2013 in line with the CERC Regulations cited.

The above may please be taken on record. Thanking you,

> Yours faithfully, For Neyveli Lignite Corporation Ltd.

General Manager / Commercial

Encl: As above

S.NO	DESCRIPTION	PAGE
1	FORM-2	3-4
2	FORM-1	5-6
3	The details of expected revenue from Tariffs and charges in respect of NLC Thermal Power Stations as on 30.09.2013- NLC-TPS I, NLC-TPS I Expansion, NLC -TPS II Stage I, NLC - TPS II Stage II and NLC- Barsingsar TPS (certified by Auditors)	7-18
4	Soft Copy of Annexure – The details of expected revenue from Tariffs and charges in respect of NLC Thermal Power Stations in a CD	Enclosed



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FORM 2

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R.C. No.9581/6 // Fig. s. diameter 9, Standard - 111

BEFORE THE CENTRAL ELECTRICITY REGULATORY COMMISSION, NEW DELHI

IN THE MATTER OF:

Furnishing of details of expected revenue from Tariffs and charges in respect of NLC Thermal Power Stations in compliance with CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010

IN THE MATTER OF

Revenue from Tariff and charges Information for the year 2012-13

AND IN THE MATTER OF

Neyveli Lignite Corporation (mited), Neyveli House, 135, EVR Penyar Road, Kilpauk, Chennai-600 010

. PETITIONER

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Affidavit verifying the reply:

I, Ravisankar S. son of Shri. P. Singaravelu Pillai, aged 58 years, residing at 62, Type IV Quarters, BLOCK-13, NEYVELI-607 803, do solemnly affirm and say as follows:

I am the General Manager (Commercial) of the NEYVELI LIGNITE CORPORATION LIMITED, the Petitioner in the above matter and am duly authorized by the said Petitioner to make this affidavit

- Hon'ble Commission vide CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010 has directed the generating companies, falling within the regulatory jurisdiction of the Commission to furnish the details of expected revenue from Tariffs and charges as per the prescribed Formats annexed to the Regulation. Accordingly NLC is filling the details of expected revenue from Tariffs and charges of NLC Thermal power stations vide this affidavit.
- 2. The statements made in FORM 1 enclosed, containing a total number of 14 pages herein now shown to me are true to my knowledge and based on information and I believe them to be true.

Solemnly affirm at NEYVELI on this day of **22.01.2014** that the contents of the above affidavit are true to my knowledge, no part of it is false and no material has been concealed there from.

Ravisankar S

General Manager/ Commercial / NLC LTD.

Identified before me by

C.KRISHNA MOORTHY, M.A., B.L.,
ADVOCATE & NOTARY DUBLIC
ROLL No. 531/83
ROLL No. 531/83
CLIMAN OF 3 VOM CIRCLE

22/1/14 22/1/14

BEFORE THE CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

IN THE MATTER OF:

Furnishing of details of expected revenue from Tariffs and charges in respect of NLC Thermal Power Stations in compliance with CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010

IN THE MATTER OF

Revenue Information for the year 2012-13

AND IN THE MATTER OF

Neyveli Lignite Corporation Limited, Neyveli House, 135, EVR Periyar Road, Kilpauk, Chennai-600 010

..... PETITIONER

THE PETITIONER HUMBLY STATES THAT:

BACKGROUND:

- In exercise of powers conferred under Section 62(5) read with section 178(2)(u) of the Electricity Act 2003, Central Electricity Regulatory Commission has notified the CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010 for furnishing the details of expected revenue from Tariffs and charges as per the prescribed Formats annexed to the Regulation.
- 2.0 Accordingly, NLC is furnishing to CERC in respect of NLC's generating stations, the details of expected revenue from Tariffs and charges as per the prescribed Formats annexed to the Regulation, along with details in soft copy.

Som

3.0 As specified in the Regulations, the details for the year 2009-10, 2010-11, 2011-12 and 2012-13 are based on the audited financial statements of that years, the first half of the current financial year 2013-14, is based on statements of accounts up to 30.09.2013 and that for the 2nd half of the current financial year (2013-14) and for the ensuing year 2014-15 are based on provisional / estimated figures.

PRAYER:

NLC humbly requests the Hon'ble Commission

 To take on record the details of expected revenue from Tariffs and charges submitted by NLC in respect of its Thermal Power Stations in compliance with CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010 vide this affidavit.

PETITIONER



3-B, "GREEN HAVEN" NEW # 26, THIRD MAIN ROAD GANDHI NAGAR, ADYAR CHENNAI - 600 020.

Phone: 044-2445 3149 / 3159 Fax : 044-2445 3160 Email : ssrcas@yahoo.co.uk ssrcas@gmail.com

CERTIFICATE

We have examined the expected revenue calculated based on the tariffs and charges determined by the CERC, of M/s. Neyveli Lignite Corporation Limited (hereinafter referred to as "The Company") having Registered Office at Neyveli House, No.135,Periyar EVR High Road, Kilpauk,Chennai-600010,Tamil Nadu, in accordance with Standard on Assurance Engagement 3400, The Examination of Prospective Financial Information, issued by the Institute of Chartered Accountants of India.

The preparation and presentation of the expected revenue including the assumptions, is the responsibility of the management and has been approved by the General Manager of each Thermal Power Station of the company. The sources of information are set out in Annexure 1.

Our responsibility is to examine the evidence supporting and not the verification of the expected revenue. Therefore, we do not vouch for the accuracy of the same.

This statement has been prepared in pursuant to the Clause 2 under chapter 2 of the CERC (Procedure for calculating the expected revenue from tariff and charges) Regulations 2010, for TPS – I (600MW), TPS – I Expansion (420MW), TPS – II Stage I (630MW), TPS – II Stage II (840MW) and Barsingsar Thermal Plant (250MW) of the company. The company had got tariff orders from CERC for the period 2009-14 in respect of all the Thermal Power Stations except Barsingsar Thermal Plant for which provisional tariff order has been received for the period of 29.12.2011 to 31.03.2014.

Based on our examination of the evidence supporting the assumptions, nothing has come to our attention, which causes us to believe that assumptions do not provide a reasonable basis for the forecast. Further, in our opinion the expected revenue statement is properly prepared on the basis of the assumptions as set out in Annexure 1 and on a consistent basis with the historical financial statements, using appropriate accounting principles.

Actual results are likely to be different from the forecast since anticipated events might not occur as expected and the variation might be material.

For Sreedhar, Suresh & Rajagopalan, Chartered Accountants

V. Junes

V.Suresh Partner Membership. No.:026525 Firm Reg. No.:003957S

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Place: Chennai Date: 20.01.2014

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Source of Information/Basis of Assumption From 1st April 2009 to 30th September From 1st October 2013 to 31st March 2013 From 1st April 2014 to 31st March 2015 Actual/Expected Sased on the values certified by Chief Based on the values certified by Chief Gorsumption Actual/Expected Rs Cr Clears and Conditions) Regulations 2009-14 and for Bassingsar Thermal Plant as per Provisional Tariff Order on Petitions filed by NIC. CERC-(Terms and Conditions) Regulations 2009-14 and for Bassingsar Thermal Plant as per Provisional Tariff Order on Petitions filed by NIC. Care 2009-14 and for Bassingsar Thermal Plant as per Provisional Tariff Order on Petitions filed by NIC. Care 2009-14 and for Bassingsar Thermal Plant as per Provisional Tariff Order on Petitions filed by NIC. Care 2009-14 and for Bassingsar Thermal Plant as per Provisional Tariff Order on Petitions filed by NIC. Care 2009-14 and for Bassingsar Thermal Plant as per Provisional Tariff Order on Petitions filed by NIC. Care 2009-14 and for Bassed on the values certified by Chief Bassed on the values provided in the CERC Order on Petitions filed by NIC. CERC-(Terms and Conditions) Regulations 2009-14 Care 2009-14 and for Bassed on the values certified by Chief Bassed on the values provided in the CERC Order on Petitions filed by NIC. CERC-(Terms and Conditions) Regulations 2009-14 Bassed on the values provided in the CERC Order on Petitions filed by NIC. CERC-(Terms and Conditions) Regulations September 2013 multiplied by scheduled by Read on the values provided in the CERC Order on Petitions filed by NIC. CERC-(Terms and Conditions) Regulations September 2013 multiplied by scheduled by NIC Order on Petitions filed by NIC. Care on Petitions filed by NIC. Conder on Petitions filed by NI				SINIC	ANNEAU KE-1	
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Actual/Expected Actual/Expecte		Same and the same		Manager-Planning Division	Manager-Planning Division	and Conditions) Regulations-2009-14 and for Barsingsar Thermal Plant as per Provisional Tariff Order.
Actual/Expected Calculated as per formula provided by Incervey of Capacity CERC-(Terms and Conditions) Regulations-CO09-14 Actual/Expected	119		%	Based on the values certified by Chief Manager-Planning Division	Based on the values certified by Chief Manager-Planning Division	Auxiliary Energy Consumption as provided in CERC-(Terms and Conditions) Regulations-2009-14 and for Barsingsar Thermal Plant as per Provisional Tariff
Pecovery of Capacity Rs Cr Carculated as per formula provided by CeRC- (Terms and Conditions) Regulations-2009-14 Carculated as per formula provided by CERC- (Terms and Conditions) Regulations-2009-14 Actual/Expected Mu Based on the values provided in the CERC Calculated as per formula provided by Chief Based on the values certified by Chief Based on the values provided in the CERC Calculated as per formula provided by Chief Calculated as		Actual/Expected		F		Order.
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Fecuvery of Return on Rs Cr Order on Petitions filed by NLC Scheduled Generation Rs Cr CERC-(Terms and Conditions) Regulations-Planning Division Actual/Expected Fuel Rs/Tonne Based on the values provided in the CERC Order on Petitions filed by NLC Order		Actual/Expected		3		and a second sec
Actual/Expected Actual/Expected Actual/Expected Actual/Expected Actual/Expected Actual/Expected Actual/Expected Actual/Expected Fuel Rs/Tonne MU Rs Cr Actual UI generation MU Rs Cr Actual Revenue from MI Rs Cr From accounting records. Actual/Expected Actual/Expected Actual/Expected Actual/Expected Actual/Expected Actual/Expected Actual/Expected Actual/Expected Manager-Planning Division Mu Rs Cr From accounting records. Actual/Expected Manager-Planning Division Manager-Planning Division Manager-Planning Division Manager-Planning Division Manager-Planning Division Manager-Planning Division Mo Manager-Planning Mo Ma	29	recovery of Return on Equity	Rs Cr	Based on the values provided in the CERC Order on Petitions filed by NLC	Based on the values provided in the CERC Order on Petitions filed by NLC	Based on the values provided in the CERC
Actual/Expected Actual UI generation MU Manager-Planning Division Actual Revenue from Rs Cr From accounting records. Actual/Expected Actual Revenue from MU Manager-Planning Division Actual Rs Cr From accounting records. Actual/Expected Fuel Rs/Tonne Actual Manager-Planning Division MU Rs Cr From accounting records. Actual/Expected Fuel Rs/Tonne Actual UI generation MU Manager-Planning Division MI Rs Cr From accounting records. Actual/Expected Fuel Res/Tonne Rs Cr From accounting records. Actual/Expected Fuel Res/Tonne Rs Cr From accounting records. Actual Manager-Planning Division Mot Applicable Manager-Planning Division Mot Applicable Manager-Planning Division Mot Applicable Manager-Planning Division Mot Applicable Mot Manager-Planning Division Mot Manager-Planning Mot Mot Manager-Planning Mot Mot Manager-Planning Mot Mot Manager-Planning Mot	n	Actual/Expected	N	Based on the values certified by Chief	Based on the values as a second	Order on Petitions filed by NLC.
Charges Calculated as per formula provided by CERC-(Terms and Conditions) Regulations- Charges Charges Actual/Expected Fuel Rs/Tonne Actual UI generation MU Rs Cr Calculated as per formula provided by CERC-(Terms and Conditions) Regulations Regulations September 2013) multiplied by scheduled generation. Based on the values provided in the CERC Order on Petitions filed by NLC Actual UI generation Manager-Planning Division UI Rs Cr From accounting records. Actual Revenue from Rs Cr From accounting records. Not Applicable		Activation Generation		Manager-Planning Division	Manager-Planning Division	Based on the values certified by Chief
Actual/Expected Fuel Rs/Tonne Based on the values provided in the CERC Based on the values provided in the CERC Order on Petitions filed by NLC Order on Petit	Sa	recovery of Energy Charges	Rs Cr	- 13	Unit rate for the first half year (April to September 2013) multiplied by scheduled	Unit rate for the first half year of 2013
Actual UI generation MU Rs/Tonne Order on Petitions filed by NLC Actual UI generation Actual Revenue from Rs Cr From accounting records. Price considered Actual Revenue from Rs Cr Rs/Tonne Order on Petitions filed by NLC Not Applicable	5	Actual/Expected Fuel		+	generation.	indiciplied by scheduled generation.
Actual UI generation MU Based on the values certified by Chief Not Applicable Actual Revenue from Rs Cr From accounting records. Not Applicable	2	Price considered	Rs/Tonne		Based on the values provided in the CERC Order on Petitions filed by NLC	Based on the values provided in the CERC
Actual Revenue from Rs Cr From accounting records. Not Applicable	6а	Actual UI generation	MU	d by Chief	Not Applicable	Order on Petitions filed by NLC
Not Applicable	90	Actual Revenue from UI	Rs Cr	From accounting records		Not Applicable
					Not Applicable	Not Applicable



Name of Plant: NLC- Thermal Power station - I

FORM NO : 1

Stage: NLC- Thermal Power station - I 600 MW

S. No	Particulars	Unit	Previous Year 2012-13	Current Year (Apr-Sep) 2013-14	Current Year (Oct-Mar) 2013-14	Ensuing Ye 2014-15
1a	Actual/Expected Availability	%	75.75	74.66	69.34	72.00
1b	Actual/Expected Auxiliary Energy Consumption	%	11.55	11.71	12.29	12.00
2a	Actual/Expected recovery of Capacity Charge including incentive	Rs Cr	272.59	138.20	127.68	292.17
2b	Actual/Expected recovery of Return or Equity	Rs Cr	14.95	5.43	5.43	10.85
2c	Actual/Expected recovery of Incentive	Rs Cr	N A	NA	NA	N A
3	Actual/Expected Scheduled Generation	MU	3188.42	1575.53	1454.95	3030.48
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/KWh	238.23	258.94	258.94	258.94
5a	Actual/Expected recovery of Energy Charges	Rs Cr	759.59	407.98	376.75	784.73
5b	Actual/Expected Fuel Price considered	Rs/Tonne	1409.00	1516.00	1516.00	1516.00
6a	Actual UI generation	ми	28.17	1.26	0.00	0.00
5b	Actual UI rate	Paise/KWh	295.30	1150.55	0.00	0.00
āc "	Actual Revenue from UI	Rs Cr	8.32	1.45	0.00	0.00
7 1	otal Revenue (2a + 2c + 5a)	Rs Cr	1032.18	546.18		1076.90

CHARTERED ACCOUNTANTS * CHENNAL 20 *

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Name of Plant: NLC- Thermal Power station - I

FORM NO : 2

Stage: NLC- Thermal Power station - I 600 MW

S. No.	Particulars	Unit	2009-10	2010-11	2011 12			
1a	Actual/Expected Availability	%	77.78	72.88	74.53	75.75	72.00	72.00
1b	Actual/Expected Auxiliary Energy Consumption	%	11.77	12.33	11.97	11.55	12.00	12.00
2a	Actual/Expected recovery of Capacity Charge including incentive	Rs Cr	317.10	288.94	262.25	272.59	265.38	292.17
2b	Actual/Expected recovery of Return on Equity	Rs Cr	29.72	27.68	23.96	14.95	10.85	10.85
2c	Actual/Expected recovery of Incentive	Rs Cr	20.75	NA	N A	N A	N A	NA
3	Actual/Expected Scheduled Generation	ми	3269.16	3066.28	3145.66	3188.42	3030.48	3030.48
	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/KWh	181.38	190.39	221.44	238.23	258.94	258.94
5a	Actual/Expected recovery of Energy Charges	Rs Cr	547.33	583.79	696.56	759.59	784.73	784.73
	Actual/Expected Fuel Price considered	Rs/Tonne	1101.00	1173.00	1312.00	1409.00	1516.00	1516.00
ба Д	Actual UI generation	МИ	31.95	23.35	27.22	28.17	1.26	0.00
6b A	Actual UI rate	Paise/KWh	381.53	467.30	364.23	295.30	1150.55	
, ,	Actual Revenue from	Rs Cr	12.19	10.91	9.91	8.32	1.45	0.00
/	otal Revenue 2a + 2c + 5a)	Rs Cr	885.18	872.73	958.81	1032,18	April Marie Conta	0.00



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Stage	e of Plant: NLC- Thermal Powe e : NLC- Thermal Power station	Tr	Expansion		FORM NO:	1
		- 1 Expansio	on 2X 210 M			
S. No	rarticulars	Unit	Previous Year 2012-13	Current Year (Apr-Sep) 2013-14	Current Year (Oct-Mar) 2013-14	Ensuing Year 2014-15
1a	Actual/Expected Availability	%	90.73	100.76	72.04	80.00
1b	Actual/Expected Auxiliary Energy Consumption	%	8.56	8.50	9.50	10.00
2a	Actual/Expected recovery of Capacity Charge including incentive	Rs Cr	391.77	202.52	167.95	354.46
2b	Actual/Expected recovery of Return on Equity	Rs Cr	157.98	72.82	72.82	145.64
2c	Actual/Expected recovery of Incentive	Rs Cr	NA	NA	NA	NΑ
3	Actual/Expected Scheduled Generation	MU	3013.48	1652.85	1196.00	2664.00
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/KWh	180.66	199.49	199.49	199.49
5a	Actual/Expected recovery of Energy Charges	Rs Cr	544.43	329.73	238.59	531.44
5b	Actual/Expected Fuel Price considered Primary - Lignite	Rs/Tonne	1568.00	1642.00	1642.00	1642.00
6а	Actual UI generation	MU	22.08	13.09	0.00	0.00
5b	Actual UI rate	Paise/KWh	308.03	280.83	0.00	0.00
ic ,	Actual Revenue from UI	Rs Cr	6.80	3.68	0.00	0.00
7 1	otal Revenue (2a + 2c + 5a)	Rs Cr	936.20	532.24	406.54	885.90



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Name of Plant: NLC- Thermal Power station - I Expansion

FORM NO: 2

Stage: NLC- Thermal Power station - I Expansion 2X 210 MW

5.110	o. Particulars	Unit	2009-10					
1.	Actual/Expected		2003-10	2010-11	2011-12	2012-13	3 2013-1	4 2014-1
1a	Availability	%	81.78	82.04	83.70	90.73	85.56	
1b	Actual/Expected Auxiliary Energy Consumption	%	8.70	9.50	9.50	8.56	9.50	10.00
2a	Actual/Expected recovery of Capacit Charge including incentive	Rs Cr	404.35	407.36	386.82	391.77	370.47	354.46
2b	Actual/Expected recovery of Return on Equity	Rs Cr	209.77	191.53	173.67	157.98	145.64	145.64
2c	Actual/Expected recovery of Incentive	Rs Cr	8.997	NA	NA	NA	NA	NA
3	Actual/Expected Scheduled Generation	MU	2705.73	2773.91	2778.07	3013.48	2848.85	2664.00
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/KWh	155.72	165.22	183.49	180.66	199.49	199.49
5a	Actual/Expected recovery of Energy Charges	Rs Cr	407.62	458.31	509.76	544.43	568.31	531.44
5b	Actual/Expected Fuel Price considered	Rs/ Tonne	1411.00	1477.00	1556.00	1568.00	1642.00	1642.00
ба ,	Actual UI generation	MU	15.65	19.98	31.89	22.08	13.09	0.00
5b A	Actual UI rate	Paise/KWh	380.83	286.81	264.69	308.03	280.83	0.00
	Actual Revenue from	Rs Cr	5.96	5.73	8.44	6.80	3.68	0.00
	otal Revenue 2a + 2c + 5a)	Rs Cr	820.97	865.67	896.58			885.90





Stag	e of Plant: NLC- Thermal Powe e : NLC- Thermal Power station	T C4			FORM NO:	1
	1	- II Stage	(3X 210 M)			
S. No	Particulars	Unit	Previous Year 2012-13	Current Year (Apr-Sep) 2013-14	Current Year (Oct-Mar) 2013-14	Ensuing Year 2014-15
1a	Actual/Expected Availability	%	86.35	94.28	68.32	75.00
1b	Actual/Expected Auxiliary Energy Consumption	%	9.67	9.72	10.00	10.00
2a	Actual/Expected recovery ofCapacity Charge including incentive	Rs Cr	243.15	134.17	96.70	231.25
2b	Actual/Expected recovery of Return on Equity	Rs Cr	18.58	8.39	8.39	16.77
2c	Actual/Expected recovery of Incentive	Rs Cr	NA	NA	NA	NA
3	Actual/Expected Scheduled Generation	MU	3915.95	2072.66	1556.64	3427.09
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/KWh	197.95	215.18	215.18	215.18
5a	Actual/Expected recovery of Energy Charges	Rs Cr	775.15	445.99	334.95	737.43
5b	Actual/Expected Fuel Price considered Primary - Lignite	Rs/Tonne	1568.00	1642.00	1642.00	1642.00
6a	Actual UI generation	MU	52.62	16.50	0.00	0.00
6b	Actual UI rate	Paise/KWh	325.55	489.15	0.00	0.00
5с	Actual Revenue from UI	Rs Cr	17.13	8.07	0.00	0.00
7	Fotal Revenue (2a + 2c + 5a)	Rs Cr	1018.30	580.16	431.65	968.68



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Name of Plant: NLC- Thermal Power station -II

FORM NO : 2

Stage: NLC- Thermal Power station - II Stage I 3X 210 MW

S. N	lo. Particulars	Unit	2009-10					
1-	Actual/Expected		2003 10	2010-11	2011-12	2012-	13 2013-	14 2014-1
1a	Availability	%	77.26	82.16	84.91	86.35		
1b	Actual/Expected Auxiliary Energy Consumption	%	9.61	9.88	9.60	9.67		10.00
2a	Actual/Expected recovery of Capacit Charge including incentive	Rs Cr	217.81	234.70	223.27	243.15	5 230.87	7 231.25
2b	Actual/Expected recovery of Return on Equity	Rs Cr	32.27	25.92	22.59	18.58	16.77	16.77
2c	Actual/Expected recovery of Incentive	e Rs Cr	6.04	NA	NA	NA	NA	N A
3	Actual/Expected Scheduled Generation	MU	3518.97	3733.86	3870.17	3915.95	3629.30	
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/KWh	172.73	180.45	190.43	197.95	215.18	215.18
5a	Actual/Expected recovery of Energy Charges	Rs Cr	597.29	673.79	737.00	775.15	780.94	737.43
5b	Actual/Expected Fuel Price considered - Primary Lignite	Rs/ Tonne	1411.00	1477.00	1556.00	1568.00	1642.00	1642.00
6а	Actual UI generation	MU	28.40	34.89	41.64	52.62	16.50	0.00
5b	Actual UI rate	Paise/KWh	454.19	341.36	328.53	325.55	489.15	0.00
	Actual Revenue from UI	Rs Cr	12.90	11.91	13.68	17.13	8.07	0.00
	Total Revenue (2a + 2c + 5a)	Rs Cr	821.14	908.50	960.27	1018.30	1011.81	968.68



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Name of Plant: NLC- Thermal Power station -II

FORM NO : 1

Stage: NLC- Thermal Power station - II - Stage II 4X 210 MW

S. No.	Particulars	Unit	Previous Year 2012-13	Current Year (Apr-Sep) 2013-14	Current Year (Oct-Mar) 2013-14	Ensuing Yea 2014-15
1a	Actual/Expected Availability	%	87.69	85.10	79.01	75.00
1b	Actual/Expected Auxiliary Energy Consumption	%	9.66	9.69	10.00	10.00
2a	Actual/Expected recovery of Capacity Charge including incentive	Rs Cr	335.3127	168.4517	155.5590	314.87
2b	Actual/Expected recovery of Return or Equity	Rs Cr	49.81	23.79	23.79	47.58
2c	Actual/Expected recovery of Incentive	Rs Cr	N A	NA	N A	NA
3	Actual/Expected Scheduled Generation	MU	5424.28	2545.39	2452.55	4669.07
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/KWh	197.94	215.13	215.13	215.13
5a	Actual/Expected recovery of Energy Charges	Rs Cr	1073.69	547.58	527.61	1004.45
5b	Actual/Expected Fuel Price considered Primary - Lignite	Rs/Tonne	1568.00	1642.00	1642.00	1642.00
ба ,	Actual UI generation	MU	62.99	21.24	0.00	0.00
5b /	Actual UI rate	Paise/KWh	362.61	506.66	0.00	0.00
Sc A	Actual Revenue from UI	Rs Cr	22.84	10.76	0.00	
7 T	otal Revenue (2a + 2c + 5a)	Rs Cr	1409.01	716.04		0.00

SURESH & RALAGO PALAMENT RED ACCOUNTANTS *
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(15)

Name of Plant: NLC- Thermal Power station -II

FORM NO : 2

Stage: NLC- Thermal Power station - II - Stage II 4X 210 MW

S. No	e : NLC- Therma D. Particulars	Unit	2009-1	2010.11				
	Actual/Expected		2003-1	2010-11	2011-12	2012-1	3 2013-1	4 2014
1a	Availability	%	84.06	81.81	85.65	87.69	80.29	
1b	Actual/Expected Auxiliary Energy Consumption	%	9.53	9.51	9.66	9.66	10.00	10.0
2a	Actual/Expected recovery of Capacit Charge including incentive	Rs Cr	296.33	323.88	319.49	335.31	324.01	314.8
2b	Actual/Expected recovery of Return on Equity	Rs Cr	61.66	56.86	53.17	49.81	47.58	47.58
2c	Actual/Expected recovery of Incentiv	e Rs Cr	33.65	NA	NA	N A	NA	NA
3	Actual/Expected Scheduled Generation	MU	5203.65	5120.77	5319.04	5424.28	4997.94	4669.07
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/KWh	172.73	180.51	190.43	197.94	215.13	215.13
5a	Actual/Expected recovery of Energy Charges	Rs Cr	899.30	924.08	1012.91	1073.69	1075.19	1004.45
JD	Actual/Expected Fuel Price considered - Primary Lignite	Rs/ Tonne	1411.00	1477.00	1556.00	1568.00	1642.00	1642.00
6а	Actual UI generation	MU	54.43	55.59	48.02	62.99	21.24	0.00
5b /	Actual UI rate	Paise/KWh	351.49	341.43	357.56	362.61	506.66	0.00
10	Actual Revenue rom UI	Rs Cr	19.13	18.98	17.17	22.84	10.76	
	otal Revenue 2a + 2c + 5a)	Rs Cr	1229.28	1247.97	1332.40			319.32



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Stage	e of Plant: NLC- Barsingsar The	mai i owei	station		FORM NO:	1
	e : NLC- Barsingsar Thermal Pov	ver station	250 MW			
S. No	Particulars	Unit	Previous Year 2012-13	Current Year (Apr-Sep) 2013-14	Current Year (Oct-Mar) 2013-14	Ensuing Year 2014-15
1a	Actual/Expected Availability	%	59.00	55.13	84.87	75.00
1b	Actual/Expected Auxiliary Energy Consumption	%	12.68	13.29	13.50	13.50
2a	Actual/Expected recovery of Capacity Charge including incentive	Rs Cr	359.07	177.10	216.38	415.46
2b	Actual/Expected recovery of Return on Equity	Rs Cr	116.47	61.13	61.13	122.26
2c	Actual/Expected recovery of Incentive	Rs Cr	N A	NA	NA	NA
3	Actual/Expected Scheduled Generation	MU	1113.23	509.27	816.77	1420.76
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/KWh	103.95	113.43	113.43	113.43
5a	Actual/Expected recovery of Energy Charges	Rs Cr	115.72	57.77	92.64	161.15
5b	Actual/Expected Fuel Price considered	Rs/Tonne	853.00	890.00	890.00	890.00
6a	Actual UI generation	МИ	0.71	0.00	0.00	0.00
5b	Actual UI rate	Paise/KWh	30.04	0.00	0.00	0.00
ic ,	Actual Revenue from UI	Rs Cr	0.02	0.00	0.00	0.00
7 1	Total Revenue (2a + 2c + 5a)	Rs Cr	474.80	234.86	309.02	576.61

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(17)

Name of Plant: NLC- Barsingsar Thermal Power station

FORM NO: 2

Stage: NLC- Barsingsar Thermal Power station 250 MW

S. N	o. Particulars	Unit	2009-10	2010-11		2012 12		
1a	Actual/Expected Availability	%		2010-11	70.06	2012-13 59.00	70.00	75.00
1b	Consumption	%			12.48	12.68	13.50	13.50
2a	Actual/Expected recovery of Capacit Charge including incentive	Rs Cr			93.72	359.07	393.48	415.46
2b	Actual/Expected recovery of Return on Equity	Rs Cr			24.80	116.47	122.26	122.26
2c	Actual/Expected recovery of Incentiv	e Rs Cr			NA	N A	NA	NA
3	Actual/Expected Scheduled Generation	MU			314.18	1113.23	1326.05	1420.76
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/KWh			107.26	103.95	97.50	113.43
5a	Actual/Expected recovery of Energy Charges	Rs Cr			33.70	115.72	150.41	161.15
5b	Actual/Expected Fuel Price considered	Rs/Tonne			696*/837	853.00	890.00	890.00
6а	Actual UI generation	MU			1.19	0.71	0.00	0.00
6b	Actual UI rate	Paise/KWh			241.86	30.04	0.00	0.00
6с	Actual Revenue from UI	Rs Cr			0.29	0.02	0.00	0.00
7	Total Revenue (2a + 2c + 5a)	Rs Cr			127.42	474.80	543.89	576.61

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